

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.864 of 2021**

Manju Devi Petitioner
Versus
The State of JharkhandOpposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Additional Sessions Judge-III, Chatra wherein, the learned Judge submits that all the witnesses of prosecution have been examined in this case.

In view of the said report, four months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

(Anil Kumar Choudhary, J.)